

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. _____/DHC/Gaz.-IB/G-3/NJA/2026

Dated:

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.+91 755-2696904, Tel: 0755-2696766]

Sub: Nominations for Program No. P-1479 at National Judicial Academy, Bhopal.

Sir,

In continuation to this Court's letter No. 13/DHC/Gaz.-IB/G-3/NJA/2026 dated 05.01.2026, on the above subject, I am directed to say that this Court has exempted (i) Mr. Ashutosh Kumar, District Judge (Commercial Court), West District, Tis Hazari Courts, Delhi and (ii) Mr. Sanjeev Kr. Malhotra, District Judge (Commercial Court), Central District, Tis Hazari Courts, Delhi, from attending the programme no. P-1479 "National Conference on Commercial Disputes" scheduled to be held on 10.01.2026 & 11.01.2026 being organized by National Judicial Academy, Bhopal and in their place (i) Mr. Sanjay Sharma-II, District Judge (Commercial Court), Shahdara District, Karkardooma Courts, Delhi and (ii) Mr. Balwant Rai Bansal, District Judge (Commercial Court), South-West District, Dwarka Courts, Delhi, have been nominated for attending the said programme.

Yours Sincerely,

(Vinay Sharma)
Deputy Registrar (Gaz.-IB)
for Registrar General

No. 23-26/DHC/Gaz.-IB/G-3/NJA/2026

Dated: 06/01/26

1. Copy forwarded to the following:-

- i. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi, with the request to inform Mr. Sanjeev Kr. Malhotra, DHJS, accordingly.
- ii. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi

234

with the request to inform Mr. Ashutosh Kumar, DHJS, accordingly.

2. Copy along with copy of letter dated 04.09.2025 of the Director, National Judicial Academy, Bhopal forwarded to the following Principal District & Sessions Judges with the request to inform the nominated Judicial officers accordingly and ask them to coordinate directly with National Judicial Academy, Bhopal regarding study material and other details of the programme:-
 - i. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
 - ii. The Principal District & Sessions Judge, South-West District, Dwarka Courts, Delhi.

(Ashok Sharma)
Assistant Registrar (Gaz.-IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

No. 1085-1092 TIS HAZARI COURTS : DELHI
/JOTP-Bhopal/Gaz./PDJ West/2026

Dated Delhi 03 JAN 2026

Copy alongwith its enclosures forwarded for information and necessary compliance to:-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. Concerned Judicial Officer of West District, Tis Hazari Courts, Delhi.
3. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
4. The Branch Incharge, Protocol Branch, West District, Tis Hazari Courts, Delhi.
5. The PRO, Tis Hazari Courts, Delhi.
6. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
7. For uploading on LAYERS.
8. For uploading on centralized website through LAYERS.


(Harish Kumar)